

HARYANA VIDHAN SABHA

LIST OF BUSINESS FOR THE MEETING OF THE HARYANA VIDHAN SABHA TO BE HELD IN THE HALL OF THE HARYANA VIDHAN SABHA, VIDHAN BHAWAN, CHANDIGARH, ON WEDNESDAY, THE 23RD MARCH, 2005 AT 2.00 P.M. (2ND SITTING)

I. MOTION UNDER RULE 15

A MINISTER to move that the proceedings on the items of business fixed for today be exempted at this day's sitting from the provisions of the Rule Sittings of the Assembly, indefinitely.

II. MOTION UNDER RULE 16

A MINISTER to move that the Assembly at its rising this day shall stand adjourned sine-die.

III. LEGISLATIVE BUSINESS

The Haryana Appropriation (No. 1) Bill, 2005.	A MINISTER	to introduce the Haryana Appropriation (No. 1) Bill ; to move that the Haryana Appropriation (No. 1) Bill be taken into consideration at once; Also to move that the Bill be passed.
The Haryana Appropriation Vote on Account (No. 2) Bill, 2005.	A MINISTER	to introduce the Haryana Appropriation Vote on Account (No. 2) Bill ; to move that the Haryana Appropriation Vote on Account (No. 2) Bill be taken into consideration at once; Also to move that the Bill be passed.
The Haryana Staff Selection Commission (Repeal) Bill, 2005.	A MINISTER	to introduce the Haryana Staff Selection Commission (Repeal) Bill ; to move that the Haryana Staff Selection Commission (Repeal) Bill be taken into consideration at once; Also to move that the Bill be passed.

**CHANDIGARH:
THE 22ND MARCH, 2005**

**SUMIT KUMAR,
SECRETARY.**